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G. Nayak Vrs. UOI

Orders/Directions Sl. No. 8

O.A. No. 260/00250 of 2014

Order dated: 02.12.2015

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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Heard Mr. P.K.Das, Ld. Counsel for the applicant, and Mr.

S.Behera, Ld. Sr. Central Govt. Panel Counsel appearing for the Respondents.

By filing a memo, Ld. Counsel for the applicant has sought for permission of this Bench to withdraw the O.A. as the applicant does not want to proceed further. Memo is taken on record and the applicant is permitted to withdraw this O.A.

Accordingly, the O.A. is disposed of as withdrawn.


MEMBER(Judl.)

RK